

ITEM NO.4

COURT NO.6

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8430/2018

VIJAY KUMAR JAIN

Appellant(s)

VERSUS

STANDARD CHARTERED BANK & ORS.
(IA NO. 126715/2018-VACATING STAY)

Respondent(s)

WITH

W.P.(C) No. 1266/2018 (X)

(FOR ADMISSION and IA No.147338/2018-APPROPRIATE ORDERS/DIRECTIONS)

Date : 24-01-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s)

Mr. Shyam Divan, Sr.Adv.
Mr. Arvind Kumar Gupta, Adv.
Ms. Henna George, Adv.
Mr. Jay Zaveri, Adv.
Ms. Sugandha, Adv.
Ms. V.S. Lakshmi, Adv.
Mr. A. Venayagam Balan, AOR

Ms. Sonia Dube, Adv.
Mr. S. Chakraborty, Adv.
Ms. Kanchan Yadav, Adv.
Mr. Anurag Singh, Adv.
Ms. Harshita Verma, Adv.
Ms. Surbhi Anand, Adv.
Ms. Sugandha Yadav, Adv.
M/s. Legal Options, AOR

For Respondent(s)

Mr. Krishnan Venugopal, Sr.Adv.
Mr. Nakul Sachdeva, Adv.
Aakarshan Sahay, Adv.
Mr. Faisal Sherwani , AOR

Dr. Abhishek Manu Singhvi, Sr.Adv.
Mr. Raunak Dhillon, Adv.
Ms. Ananya Dhar Choudhury, Adv.
Mr. Tarun Agarwal, Adv.
M/s. Cyril Amarchand Mangaldas Aor, AOR

Mr. Dhruv Dewan, Adv.
Ms. Yashna Mehta, Adv.
Mr. Ravinder Nijhawan, Adv.
Mr. S. S. Shroff, AOR

Mr. Sanjay Kumar Jain, ASG
Mr. Kailash Vasudev, Sr.Adv.
Ms. Sunita Sharma, AOR
Mr. Prashant Singh, Adv.
Mr. A.K. Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard the arguments of Dr. Abhishek Manu Singhvi, learned senior counsel and Mr. Dhruv Dewan, learned counsel for the respondents, Mr. Krishnan Venugopal, learned senior counsel and Mr. Nakul Sachdeva, learned counsel for the Committee of Creditors, Mr. Arvind Kumar Gupta, learned counsel for the petitioners.

Hearing concluded.

Judgment reserved.

Written submissions, if any, be submitted by 10:30 a.m. tomorrow, i.e. January 25th, 2019.

(MANAV SHARMA)
COURT MASTER (SH)

(KAILASH CHANDER)
ASSISTANT REGISTRAR